

of the financial year 1962-63 for the purposes of Railways."

*The motion was adopted.*

**Shri Swaran Singh:** I introduce† so the Bill.

12.11½ hrs.

APPROPRIATION (No. 4) BILL

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):** I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1962-63, be taken into consideration."

**Mr. Speaker:** The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1962-63 be taken into consideration."

*The motion was adopted.*

**Mr. Speaker:** The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Long Title stand part of the Bill."

*The motion was adopted.*

*Clauses 1 to 3, the Schedule, the Enacting Formula and the Long Title were added to the Bill.*

**Shri B. R. Bhagat:** I beg to move:

"That the Bill be passed."

**Mr. Speaker:** The question is:

"That the Bill be passed."

*The motion was adopted.*

12-12½ hrs.

APPROPRIATION (RAILWAYS)  
NO. 4 BILL

**The Minister of Railways (Shri Swaran Singh):** I beg to move:\*

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1962-63 for the purposes of Railways, be taken into consideration."

**Mr. Speaker:** The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1962-63 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

**श्री बागड़ी (हिसार) :** प्वाइंट ऑफ ऑर्डर । कल मैं ने एक रिजोल्यूशन मूव किया था नकली दवाइयों के बारे में, और उसका एक कायदा है कि जब तक मूवर जवाब न दे उस वक्त तक वह बहस खत्म नहीं होती । मैंने कल जवाब के लिये टाइम मांगा था लेकिन मुझे जवाब देने का वक्त नहीं दिया गया ।

**अध्यक्ष महोदय :** ऑर्डर , ऑर्डर । जो चीज हमारे सामने है उसके साथ इसका सम्बन्ध नहीं है ।

**श्री बागड़ी :** कल जो मैंने रिजोल्यूशन रखा था उसमें कायदे का उल्लंघन हुआ है ।

**अध्यक्ष महोदय :** वह बात आप और किसी वक्त कह सकते थे । अभी जो चीज ली जा रही है पहले उसको तो खत्म होने दीजिये । दरम्यान में इसको कैसे लिया जा सकता है ?

**श्री बागड़ी :** इसके खत्म होने के बाद ?

†Introduced/moved with the recommendation of the President.

\*Moved with the recommendation of the President.